

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA**

**UNSTARRED QUESTION NO.813  
TO BE ANSWERED ON 26.06.2019**

**KONCH-BHIND AND URAI-MOAHOBA RAIL LINES**

**† 813. SHRI BHANU PRATAP SINGH VERMA :**

**Will the Minister of RAILWAYS be pleased to state:-**

- (a) whether the Government had proposed Konch-Bhind Railway line and Urai-Mahoba Railway line on the basis of joint venture in the budget 2015;**
- (b) if so, the details thereof;**
- (c) whether any public sector unit/ institution has shown interest in the construction of these railway lines;**
- (d) if so, the details thereof;**
- (e) if not, whether there is any proposal to allocate funds in this Railway Budget for the construction of these railway lines and if so, the details thereof ?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) to (d) The Cabinet has approved creation of Joint Ventures with State Governments for undertaking rail based projects. This decision will enable States to jointly decide their priorities for**

**development of backward regions. In the year 2016-17, Railways have indicated some projects which may be undertaken through these means, in partnership with State Governments. These two projects are contained in the list of projects so identified. These projects fall in the States of Madhya Pradesh (MP) and Uttar Pradesh (UP). The Government of MP has signed Joint Venture Agreement (JVA) with Ministry of Railways in May, 2017. However, the company is not yet formed. JVA between Government of Uttar Pradesh and Ministry of Railways is not yet finalized.**

**(e) Does not arise.**

**\*\*\*\*\***